

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

7. IA 3605/2024 IN C.P. (IB)/1007(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

**NAME OF THE PARTIES:-** Mrs. Shubham Agarwal Goyal Interim  
Resolution Professional of Slimline Realty  
Private Limited  
**IN THE MATTER OF**  
Rmol Engineering and Offshore Limited  
V/s  
Slimline Realty Private Limited

**Section: Application under any other provisions- IBC U/s 7 of Insolvency and  
Bankruptcy Code, 2016**

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**ORDER**

**IA 3605 of 2024**

Present:- Counsel, Shubham Agarwal appeared for the Applicant/RP through VC.

This Application has been filed by the RP for placing on record report with regard to the Constitution of the Committee of Creditors as per Regulation 17 of CIRP Rules, 2016 which is annexed with the present Application as Annexure-D. The said report is taken on record, and no order is called for. Accordingly, **IA 3605 of 2024** is **allowed and disposed of.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**